

HIGH COURT AT CALCUTTA
STATEMENT FOR THE MONTH OF MAY, 2022

INSTITUTION, DISPOSAL AND PENDENCY OF MAIN CASES ONLY
AS ON 31.05.2022

ORIGINAL SIDE

<i>Description of Cases</i>	<i>Total Pending at the beginning of the month</i>	<i>Total Institution during the month</i>	<i>Total Disposal during the month</i>	<i>Total Pending as on 31.05.2022</i>
CIVIL	18555	388	351	18591
CRIMINAL	0	0	0	0
TOTAL	18555	388	351	18591

APPELLATE SIDE

<i>Description of Cases</i>	<i>Total Pending at the beginning of the month</i>	<i>Total Institution during the month</i>	<i>Total Disposal during the month</i>	<i>Total Pending as on 31.05.2022</i>
CIVIL	176633	2698	3188	176143
CRIMINAL	36474	1318	1198	36594
TOTAL	213107	4016	4386	212737